

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 08

Dated Guwahati, the 18th January, 2019

Hon'ble Mr. Justice Manish Choudhury has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 18th January, 2019 at 10.30 A.M. as per Government of India's Notification **No. K.13018/02/2017-US.II**, dated 17/01/2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Robin Phukan,
REGISTRAR GENERAL

Memo No.HC.III-40/2018/129-154/G, dated Guwahati, the 18th January, 2019.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011 with reference to his Notification **No. K.13018/02/2017-US.II** dated 17.01.2019.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/02/2017-US.II** dated 17.01.2019, for necessary action.

D.

- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2017-US.II** dated 17.01.2019.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2017-US.II** dated 17.01.2019.


REGISTRAR GENERAL

18-01-19
18/1/19

((TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13018/02/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 17th January, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Manish Choudhury, to be an Additional Judge of the Gauhati High Court, for a period of two years with effect from the date he assumes charge of his office.

MJP
17/1/2019
(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

Dated 17.01.2019

No. K. 13018/02/2017-US.II

Copy to:-

- 1 Shri Manish Choudhury, c/o Registrar General, Gauhati High Court, Guwahati.
- 2 The Secretary to Governor of Assam, Dispur.
- 3 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 4 The Secretary to Governor of Mizoram, Aizawl.
- 5 The Secretary to Governor of Nagaland, Kohima.
- 6 The Secretary to Chief Minister of Assam, Dispur.
- 7 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 8 The Secretary to Chief Minister of Mizoram, Aizawl.
- 9 The Secretary to Chief Minister of Nagaland, Kohima.
- 10 The Secretary to Chief Justice, Gauhati High Court, Guwahati.
- 11 The Chief Secretary, Government of Assam, Dispur.
- 12 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 13 The Chief Secretary, Government of Mizoram, Aizawl.
- 14 The Chief Secretary, Government of Nagaland, Kohima.
- 15 The Registrar General, Gauhati High Court, Guwahati.
- 16 The Accountant General, Assam, Dispur.
- 17 The President's Secretariat, (CA.II Section), New Delhi
- 18 PS to Principal Secretary to the Prime Minister, New Delhi.
- 19 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 20 PS to ML&J/PS to MoS(L&J)PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
- 21 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Govt. of India
Tele:23382978